

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 3462
TO BE ANSWERED ON 08.08.2017

Illegal Dumping of Waste

3462. SHRI Y.S. AVINASH REDDY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE Change be pleased to state:

- (a) whether it is a fact that the waste generated by the Polavaram project is illegally being dumped at Moola Lanka as pointed out by National Green Tribunal;
- (b) if so, the details thereof and the reasons therefore;
- (c) whether the NGT has directed the Ministry to investigate into the matter and if so, the details and status thereof; and
- (d) the steps being taken by the Government to check the said illegal dumping of waste?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. HARSH VARDHAN)

- (a) No. Sir.
- (b) Not applicable in view of the part(a) above.
- (c) Yes, NGT Principal Bench, New Delhi in the matter of O.A. No. 66 of 2017 vide order dated 10.03.2017 has directed that a Joint Inspection Team of Ministry of Environment, Forest & Climate Change (MoEF & CC) and representative of the Central Pollution Control Board shall visit the site and submit a detailed report to the Tribunal. Accordingly, MoEF & CC constituted a team on 13.4.2017 consisting of Officials from MoEF & CC, Central Pollution Control Board, Andhra Pradesh State Pollution Control Board, Engineer-in-Chief from Water Resources, Government of Andhra Pradesh to visit Indira Sagar (Polavaram) Multipurpose Project in Andhra Pradesh. The team visited the project site on 30.04.2017 and submitted the site visit report to the Ministry. The Ministry submitted the report to NGT, Principal Bench, New Delhi. The matter is being regularly heard in NGT and the matter is now under sub-judice.
- (d) Not applicable in view of the part(c) above.
